

Sl.No.	Programme/Schemes	2012-13	2013-14	2014-2015
29.	Free Coaching for Persons with Disabilities	0.00	0.00	0.00
30.	Information and Mass Education Cell	0.00	0.00	7.37
31.	National Programme for Persons with Disabilities	0.00	0.00	0.00
32.	Secretariat	0.00	0.00	2.53
TOTAL		223.90	341.49	337.96

National Institute for Disabled in Delhi

2841. SHRI BAISHNAB PARIDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is proposed to set up a National Institute for Disabled in Delhi region, if so, the details with functions thereof;

(b) whether it is first of its kind in the country or there are other as well, if so, the details thereof; and

(c) what are details of its functions especially to address the grievances of disabled people in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL) : (a) to (c) No, Sir. However, there is Pt. Deendayal Upadhyay Institute for Physically Handicapped, New Delhi already working in the field of Locomotor Disabilities and providing rehabilitation services.

New Swarnima Scheme in Telangana

2842. SHRI DEVENDER GOUD T.: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the aims and objectives of the New Swarnima Scheme being implemented by the National Backward Classes Finance and Development Corporation;

(b) is it true that the family income limit fixed is very low in rural and urban areas and there are demands for increasing the same;

(c) if so, whether there is any proposal to increase the income limit and also loan amount from ₹1 lakh to ₹ 2 lakhs, if not, the reasons therefor; and

(d) it is true that not a single woman has been given loan under this scheme in Telangana, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The aim and objective of the Scheme is to inculcate the spirit of self-dependence among the women of Backward Classes living below double the poverty line.

(b) and (c) On the demand of the State Channelising Agencies (SCAs), the income limit under the scheme was revised in 2012, to the double the poverty line *i.e.* ₹ 81,000/- per annum in Rural areas and ₹ 1,03,000/- per annum in Urban areas. There is no further proposal to enhance the present limit. Since it has been enhanced in 2012.

(d) The State of Telangana has been created in 2014-15. The State Government has not yet nominated SCA to obtain loan from the NBCFDC. However, 72,994 women beneficiaries have so far been covered under New Swarnima Scheme under the erstwhile State of Andhra Pradesh of which the newly formed State of Telengana was a part.

Jobs for disabled persons in private sector

2843. SHRIMATI JHARNADAS BAIDYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has recently taken steps for creating jobs for disabled persons, to improve their condition in the country;

(b) if so, the details thereof and the number of disabled persons likely to be benefitted;

(c) whether Government has issued any direction to private sector also to create jobs for disabled persons; and

(d) if so, the response Government has received from private sectors?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) As per Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 there is a provision of reservation of upto 3% of the vacancies in Government jobs.

Further, the Government has introduced the Rights of Persons with Disabilities (PwD) Bill, 2014 in the Rajya Sabha on 7.02.2014 which *inter-alia* envisages appropriate Government to reserve in every establishment under them not less than 5% of the